



THE NEW
**INDIAN
EXPRESS**

05

CHENNAI

TAMIL NADU

SATURDAY 09.01.2021

FORM A Public Announcement (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF INVALUED TRADING PRIVATE LIMITED		
1.	NAME OF CORPORATE PERSON	INVALUED TRADING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22 nd July, 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	CIN: U51909TN2019PTC130628
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Office as per ROC Company Master Data: New No 99, Old No 52, 4th Floor, Santhome High Road, Chennai, Tamil Nadu, India, 600028
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05 th January, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Velayudham Jayavel Address Registered with the Board: Suite No. 108, First Floor, Kavery Complex, 96, Nungambakkam High Road, Chennai, Tamil Nadu - 600034 Email: invaluedcirp@gmail.com velayudhamj@gmail.com Telephone number: 044 35105300 Reg. No.: IBB/IPA-001/IP-P01012/2017-2018/11663
8.	LAST DATE FOR SUBMISSION OF CLAIMS	3 rd February, 2021

Notice is hereby given that the INVALUED TRADING PRIVATE LIMITED has commenced voluntary liquidation on 5th January 2021. The stakeholders of INVALUED TRADING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 3rd February, 2021 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Velayudham Jayavel
Liquidator

Date: 09-01-2021
Place: Chennai

Reg. No.: IBB/IPA-001/IP-P01012/2017-2018/11663

J. N. Jay



படிவம் "A"
பொது அறிவிப்பு

2017ஆம் ஆண்டு இந்திய நொடிப்பு நிலை மற்றும் தீவால் வாரியத்தின் ஒழுங்கு முறை விதிகள் 14 (தன்னிச்சையாக கலைத்தல்) இன்வேஸ்ட்டு டிரெடிங் பிரைவேட் லிமிடெட் நிறுவனத்தின் பங்குதாரர்கள் கவனத்திற்கு

1.	கார்ப்பரேட் நிறுவனத்தின் பெயர்	இன்வேஸ்ட்டு டிரெடிங் பிரைவேட் லிமிடெட்
2.	கார்ப்பரேட் நிறுவனம் உருவாக்கப்பட்ட தேதி	22 ஜூலை 2019
3.	கார்ப்பரேட் நிறுவனம் எந்த அதிகார அமைப்பின் கீழ் உருவாக்கப்பட்டது / பதிவு செய்யப்பட்டது	நிறுவனங்களின் பதிவுகள், சென்னை
4.	நிறுவனத்தின் அடையாள எண் / அனுபந்தப்பட்ட பெயர்	CIN: U51909TN2019PTC130628
5.	நிறுவனத்தின் பதிவு அலுவலகம் மற்றும் நிறுவனத்தின் முதன்மை அலுவலகம் (இருந்தால்)	நிறுவனங்களின் பதிவு அலுவலகம் நிறுவனத்தின் முதன்மை தனின் பதிவு அலுவலகம் முகவரி முல்லை 49, பாலையன் 52, கங்கு மரு, சாந்திரம் ஹை ரோட், சென்னை, தமிழ் நாடு. இத்தியம் 001 028
6.	கார்ப்பரேட் நிறுவனம் கலைத்தல் ஆரம்பிக்கும் நாள்	5 ஜனவரி 2021
7.	கலைப்பு அதிகாரியின் பெயர், விலாசம், தொலைபேசி எண் மற்றும் அவரின் பதிவு எண்	பெயர் : திரு. ஜெயதேவன் ஜெயதேவன் ஸ்ரீமதி பதிவு செய்யப்பட்ட இலாபத்தின் கீழ் கலைப்பு எண் 96 நிகரமாகும் ஹை ரோட், சென்னை, தமிழ் நாடு. இத்தியம் 001 028. மின்னஞ்சல் : : invalidedcar@gmail.com velayudhamjayavel@gmail.com தொலைபேசி : 044 35105300 பதிவு எண் : IBBI/PA-001/IP-P01012/2017-2018/11663
8.	உரிமை கோரிக்கை சமர்ப்பிக்க வேண்டிய இறுதி நாள்	3 பிப்ரவரி 2021

இதன் மூலம் அறிவிக்கப்படுவது என்னவெனில், 5 ஜனவரி 2021 அன்று இன்வேஸ்ட்டு டிரெடிங் பிரைவேட் லிமிடெட் நிறுவனம் தன்னிச்சையாக கலைக்க துவக்கியுள்ளது. இதன் மூலம் இன்வேஸ்ட்டு டிரெடிங் பிரைவேட் லிமிடெட் நிறுவனத்தின் பங்குதாரர்கள் தங்கள் கோருதல்களுக்கான ஆதாரத்தை 3 பிப்ரவரி 2021 அன்று அல்லது அதற்கு முன்பே உட்குப்படி 7இல் குறிப்பிடப்பட்டுள்ள கலைப்பு அதிகாரியின் விலாசத்தில் சமர்ப்பிக்குமாறு கேட்டுக்கொள்ளப்படுகிறார்கள். நிதிக்கடன் கொடுத்தவர்கள் தங்கள் கோருதல்களை மின்னஞ்சல் மட்டுமே சமர்ப்பிக்கப்பட வேண்டும். மற்ற அனைத்து பங்குதாரர்கள் தங்களுடைய கோருதல் சான்றுகளை நேரிலே, அஞ்சல் மூலமாகவோ அல்லது மின்னஞ்சல் மூலமாக சமர்ப்பிக்கலாம். தவறான அல்லது தவறான வழி நடத்தும் கோருதல்களை சமர்ப்பிப்பது அபராதங்களை சீர்க்கும். வேலாயுதம் ஜெயவேல் கலைப்பு அதிகாரி

தேதி : 09.01.2021
இடம் : சென்னை பதிவு எண் : IBBI/PA-001/IP-P01012/2017-2018/11663

(Handwritten signature)



FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation)
Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
INVALUED TRADING PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	INVALUED TRADING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	22 nd July, 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	CIN: U51909TN2019PTC130628
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Office as per ROC Company Master Data: New No 99, Old No 52, 4th Floor, Santhome High Road, Chennai, Tamil Nadu, India, 600028
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05 th January, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Velayudham Jayavel Address Registered with the Board: Suite No. 108, First Floor, Kavery Complex, 96, Nungambakkam High Road, Chennai, Tamil Nadu -600034 Email: Invaluedcirp@gmail.com velayudhamj@gmail.com Telephone number: 044 35105300 Reg. No.: IBBI/IPA-001/IP-P01012/2017-2018/11663
8.	LAST DATE FOR SUBMISSION OF CLAIMS	3 rd February, 2021

Notice is hereby given that the INVALUED TRADING PRIVATE LIMITED has commenced voluntary liquidation on 5th January 2021.

The stakeholders of INVALUED TRADING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 3rd February, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09-01-2021
Place: Chennai

Reg. No.: IBBI/IPA-001/IP-P01012/2017-2018/11663


Velayudham Jayavel
Liquidator
